

investigation into the affairs of Subong and Hatticherra Tea Estates in Cachar.

(b) The Committee was constituted by Gazette Notification No. SO. 443(E) dated 17.8.81 and comprised five members. Thereafter, vide Govt. Gazette Notification No. SO 277(E) dated 21.4.1982 and subsequent amendment No. SO 522(E) dt. 22.7.82 a fresh Committee of five members has been constituted.

(c) The Committee constituted by Gazette Notification No. SO 443(E) dt. 17.6.1981 met once on 10-9-1981. The fresh Committee constituted by Gazette Notification No. SO 277(E) dt. 21.4.1982 and SO 522(E) dt. 22.7.1982 met on the following dates: 31.8.1982 and 1.9.1982, 15.9.1982 to 17.9-1982, and 4.10.1982.

(d) Before the Committee could finalise its report the owners of the Tea Gardens obtained an interim Order of Injunction from Calcutta High Court on 7-10.1982 restraining the Committee from proceeding further with the investigation, and from submitting any report thereon.

(e) Does not arise in view of (d) above.

प्रधान मंत्री को विदेश यात्रा पर खर्च

4299. श्री राम चमध : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि हाल ही में प्रधान मंत्री की अमरीका तथा जापान यात्रा पर खर्च हुई राशि का भारतीय और विदेशी मुद्रा का ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री पवारजी रामा राव) : इन दो देशों में हमारे सम्बन्धित दूतावासों में सूचना एकत्रित की जा रही है और ज्योंही यह उपलब्ध होगी, सभा-पटल पर रख दी जाएगी ।

Filling up of General Category vacancies by Bank of Baroda

4300. SHRI HARISH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) whether Bank of Baroda is filling general category vacancies from amongst the employees available in the merit list in place of those who had refused to accept promotion from clerical to officers cadre;

(b) whether this Bank is also filling vacancies in place of employees who had qualified in the written test and interview but resigned the Bank service amongst General Category employees;

(c) whether this Bank is not filling vacancies of SC/ST employees in the above same cases and declaring the quota of their including their names in the final list; and

(d) if so, what steps Government propose to take to ask the Bank to promote the next employees belonging to SC/ST in place of these who had resigned from the Bank service but their names were included in the final list of selected persons from clerical to officers cadre?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Bank of Baroda has reported that in case of promotion from clerical to officers cadre if a promotee employee from either the general or the reserved category refuses to accept promotion or resigns from the bank's service, the resulting vacancy is filled in by the next available candidate in the merit list of the respective category. However, if SC/ST employees are not available the vacancies are filled in by the general category candidates.

According to the bank all the available SC/ST candidates in the merit list who were successful in the written test and interview in the current year have been promoted to

officers cadre and that there is no waiting list of such candidates. The Bank has also reported that the backlog of unfilled vacancies reserved for SC/ST is carried forward to subsequent years in accordance with Government orders in order to safeguard the interest of SC/ST.

राष्ट्रीयकृत बैंकों द्वारा वीवर्स को अप्रैटिव सोसाइटियों को ऋण

4301 श्री बापु साहिब परूलकर :

श्री मांती भाई आर० चौधरी :

श्री रविन्द्र वर्मा :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वीवर्स को अप्रैटिव सोसाइटियों ने 1981-82 के दौरान राष्ट्रीयकृत बैंकों से ऋण लेने के लिए आवेदन किया था ;

(ख) यदि हां, तो बैंकों में कुल कितने आवेदन-पत्र प्राप्त हुए ;

(ग) कितने आवेदकों को और कितने प्रतिशत बैंकों से ऋण प्राप्त हुआ ; और

(घ) बैंकों ने कितनी तथा कितनी प्रतिशत सोसाइटियों को ऋण देने से इन्कार कर दिया और इसके क्या कारण हैं ?

वित्त मंत्रालय में उपनंदा (श्री ज्ञानबंन पुजारी) : (क) से (घ) : बुनकर समितियों समेत, सहकारी समितियों को ऋण सुविधाएं सामान्यतः राज्य और केन्द्रीय सहकारी बैंकों द्वारा दी जाती हैं। वाणिज्यिक बैंक सामान्यतः ऐसी बुनकर सहकारी समितियों को ऋण देते हैं जिन्हें सहकारी बैंकों द्वारा वित्तपोषित नहीं किया जाता। पूछे गए विशिष्ट स्वरूप के बैंकों द्वारा बुनकर सहकारी समितियों को स्वीकृत

किए गए अग्रिमों के सम्बन्ध में भारतीय रिजर्व बैंक द्वारा पूछे गए विशिष्ट प्रकार के आंकड़े नहीं रखे जाते। अलबत्ता, 20-सूची कार्यक्रम के अन्तर्गत हथकरघा बुनकरों के सरकारी क्षेत्र के बैंकों के अग्रिम, दिसम्बर, 1981 के अन्त की स्थिति के मुताबिक 2.22 लाख से अधिक खातों में 36.58 करोड़ रुपये के थे। इसी प्रकार ये आंकड़े यह भी दर्शाते हैं कि जून, 1980 की स्थिति के मुताबिक शिल्पकारों, ग्रामीण तथा कुटीर उद्योगों के वास्ते अनुसूचित वाणिज्यिक बैंकों के अग्रिम 3.21 लाख से अधिक खातों में 55.34 करोड़ रुपये के थे।

Construction of Calicut Airport

4302. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) at what stage is the construction of Calicut aerodrome at present;

(b) how much money has been allotted for this aerodrome and how much has been spent already;

(c) whether there is a likelihood of delay in its construction; and

(d) if so, the reasons thereof and the time by which it is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Tenders have been invited for award of work.

(b) A sum of Rs. 1.89 lakhs has been spent during the current plan period for survey and soil investigation. A provision of Rs. 1.00 crore exists in the current plan for this project. Additional funds will be made available as the construction work progresses.

(c) No, Sir.

(d) Does not arise.